

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1081
ANSWERED ON 5TH FEBRUARY, 2026**

DELAY IN CONSTRUCTION OF NATIONAL HIGHWAY IN MAHARASHTRA

1081. SMT. SUPRIYA SULE:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

**Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Union Government has taken note of the reported slowdown in National Highway construction in Maharashtra, including the total length constructed during the last five years, year-wise and the progress achieved in 2024-25 vis-à-vis the targets fixed for 2025-26;**
- (b) whether major highway, expressway or corridor projects in the State have been delayed or stalled and if so, the project-wise reasons, cost overruns and revised timelines;**
- (c) whether the impact of land acquisition delays, financing constraints, contractor capacity issues and pending clearances has been assessed; and**
- (d) the steps taken to expedite stalled projects, improve coordination with the State Government, ensure timely fund release and mitigate adverse effects on employment, rural connectivity and industrial logistics in Maharashtra?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

- (a) The details of the target set and achievement for construction of National Highways (NHs) in Maharashtra during the last five years is as under:**

Financial Year	Length of NHs constructed in Maharashtra
2020-21	2870
2021-22	1534
2022-23	1087
2023-24	1463
2024-25	1203
2025-26 (upto Dec 2025)	552

The target for 2025-26 for length of NH constructed in Maharashtra is 990 km.

(b) to (c) There have been delays in completion of some NH projects due to existing Right of Way (ROW) disputes, delays in land acquisition, forest as well as wildlife clearances, delays in utility shifting and other pre-construction activities as well as cash flow issues with some of the Contractors. All the pending issues have been substantially resolved and these delayed projects are targeted for completion within the revised timelines in a phased manner.

(d) In order to ensure timely completion of NH projects, the Government has undertaken various initiatives. These include streamlining and expediting land acquisition using “Bhoomirashi” portal and GIS-based Land Acquisition Plan, revamping “Parivesh” Portal to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement Drawings (GAD) of Road Over Bridge/Road Under Bridge (ROB/RUB) from the Railways, and leveraging the mechanism of review and resolution of bottlenecks / hindrances in ongoing projects, in active collaboration with the State Governments and other stakeholders. Railways has also launched a web portal for Railway related clearances with defined timelines for various approvals.

The Government has put in place a strong framework using multiple mechanisms for monitoring project progress and contractor inefficiencies. Regular review meetings are conducted at various levels with stakeholders

to assess project progress, and critical projects, such as those delayed by more than three years or pending for award / appointment. In addition to this, liquidated damages have been imposed against the Contractors for delays attributed to the Contractors including termination of the Contract and awarding the balance works at risk and cost of the previous Contractors.

Further, many State Governments conduct coordination meetings led by the Chief Secretary to resolve issues affecting project execution. Projects where issues remain unresolved are escalated for further review through the Project Monitoring Group and “PRAGATI”.
